

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

20/08/2019

O.A./260/697/2017

J V APPA RAO

M.A./260/651/2017

-V/S-

M.A./260/652/2017

M/O RAILWAYS

ITEM NO:21

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

FOR RESPONDENTS(S) Adv.: Mr. T. Rath

Notes of The Registry	Order of The Tribunal
	<p>Mr. T. Rath, Ld. Counsel for the respondents submitted that the applicant has already got the relief. Applicant's counsel also agreed to that and does not want to pursue this matter. Accordingly, the O.A. is disposed of being infructuous.</p> <p style="text-align: right;">( GOKUL CHANDRA PATI) MEMBER (A)</p> <p style="text-align: center;">kb</p>